

**Central Administrative Tribunal
Principal Bench**

O.A. No. 1016/2017

New Delhi this the 27th day of March, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

1. Sh. Vikas Chaudhary,
Aged about 37 years, Group 'C'
s/o Sh. D.S. Chaudhary,
r/o GH-4/100, Meera Apartments,
Paschim Vihar, Delhi-110063.
2. Sultan Ali,
Aged about 36 years, Group 'C'
s/o Sh. Sabir Ali,
r/o D-I/793, Indra Gali No.7
Ashok Nagar, Shahdara,
New Delhi-110093.
3. Vikram Singh,
Aged about 34 years, Group 'C'
s/o Shri Tara Singh,
r/o Street No.14, Village Gopal Pur,
P.O. Azadpur
New Delhi-110009.Applicants

**(By Advocate: Ms. Komal Aggarwal with Mr. Anil Mittal)
Versus**

1. Govt. of N.C.T of Delhi
5th Floor, Delhi Sachivalaya,
New Delhi
(Through the Chief Secretary)
2. Delhi Subordinate Services Selection Board,
Govt. of N.C.T. of Delhi
F-18, Karkardooma,
Institutional Area, Delhi-92
(Through its Chairman)
3. Transport Department,
Govt. of NCT of Delhi
5/9, Under Gill Road,
Rajpur Road, Delhi-110054.
(Through its Commissioner) Respondents

ORDER (ORAL)**Mr. Shekhar Agarwal, Member (A)**

After arguing for some time learned counsel for the applicants has sought leave of this Tribunal to withdraw this O.A. with liberty to file a fresh O.A. Accordingly, this O.A. is dismissed as withdrawn with liberty as prayed.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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